

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 26.04.2019 (FRIDAY)

Court II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------|--|------------------------|----------------------------|
| 1. | Comp. App. (AT) (Ins) No. 209 of 2019 | Shakebuddin Irtebatuddin Khan Vs. Qumruddin Faizi & Anr. | Sarwar Raza | G. Aniruth Purusotham (R1) |

For Admission (Fresh Cases)

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|----|---------------------------------------|--|-------------------|--|
| 2. | Comp. App. (AT) (Ins) No. 328 of 2019 | Pralhad Govindrao Salunke Patil Vs. Cosmos Co-Operative Bank Ltd. | Divyanshu Rai | |
| 3. | Comp. App. (AT) (Ins) No. 446 of 2019 | Mangalam Impex Pvt Ltd. Vs. Ajay Joshi Resolution Professional of Alok Industries Ltd & Ors. | Anandodaya Mishra | |
| 4. | Comp. App. (AT) (Ins) No. 447 of 2019 | Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V. Iyer Resolution Professional, SPS Steel Rolling Mills Ltd & Anr. | Gaurav Gupta | |

For Admission (After Notice)

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|-----|---------------------------------------|---|------------------------|---|
| 5. | Comp. App. (AT) (Ins) No. 57 of 2019 | Ravindran Sivamani & Anr. Vs. Real Soya Enterprises & Ors. | Pankaj Agarwal | Shanthanu Singh-R1 |
| 6. | Comp. App. (AT) (Ins) No. 246 of 2019 | Alok Jain Vs. Tijaria polypies Ltd. | Prachi johri | |
| 7. | Comp. App. (AT) (Ins) No. 269 of 2019 | Sudhir Khurana Vs. Usha Devi & Anr. | Anuj Tiwari | |
| 8. | Comp. App. (AT) (Ins) No. 271 of 2019 | Daiyan Ahmed Azmi Vs. Rekha Kantilal Shah, Liquidator & Ors. | Davesh Bhatia | |
| 9. | Comp. App. (AT) No. 22 of 2019 | Jaishree Dealcomm Pvt. Ltd. Vs. ROC, West Bengal | Anil K. Dubey | |
| 10. | Comp. App. (AT) No. 42 of 2019 | Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors. | Debojyoti Bhattacharya | Arik Banerjee, Pradip Kumar Bajaj , Mainak Chakraborty , Partha Sil |

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|------------|-----------------------------------|---|----------------|-----------------------|
| 11. | Comp. App. (AT) No. 88 of 2019 | Registrar of Companies Vs. Apoorva Leasing Finance & Investment Company Ltd.& Anr. | Kamal Kant Jha | Anjali Sharma (R1) |
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By Order
-sd/-
Registrar